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Applications for grant of pension to freedom fighters of Delhi

Written Answers

*212. SHRI KHURSHED ALAM KHAN:

> SHRI KASIM ALI ABID: SHRIMATI SUMITRA G. KULKARNI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of applications for grant of pension to freedom fighters of the Union Territory of Delhi are still pending; and
- (b) if so, what steps Government propose to take to expedite the cases?

THE DEPUTY MINISTER IN THE HOME AFFAIRS MINISTRY OF (SHRI F. H. MOHSIN): (a) 2,697 applications for pension have been received from the Freedom Fighters of the Union Territory of Delhi. Out of these 1907 have been sanctioned, 477 rejected and 313 kept pending for want of requisite documentary evi-

(b) The Union Territory of Delhi has set up a special Committee under the Chairmanship of the Chief Executive Councillor to screen these cases and make their recommendations. On receipt of their recommendations these pending cases will be cleared Simultaneously the applicants have also been requested to furnish necessary evidence in support of their claims.

Assignment of Dr. Bhatt of Central Road Research Institute with M/s. Maruti Ltd.

*213. SHRI N. G. GORAY: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Dr. Bhatt of the Central Road Research Institute has been assigned some work with M/s. Maruti Limited:

- (b) if so, since when, and nature of the assignment; and
- (c) if not, the reasons for his frequent visits to M/s. Maruti Limited?

THE MINISTER OF STATE IN MINISTRY OF PLANNING THE (SHRI VIDYA CHARAN SHUKLA): (a) No. Sir.

(b) and (c). Do not arise. However, A. K. Bhat, according to Shri scientist in the Central Road Research Institute, he paid a visit to M/s. Maruti Heavy Vehicles (Pvt.) Ltd. only once on Sunday, the 20th October, 1974. The visit was made by Shri Bhat in his personal capacity at the request of a Director of the firm to watch a demonstration.

Broadcast of news bulletine

*214. SHRI G. C. TOTU: SHRI N. S. TALIB:

> SHRIMATI MARGARET ALVA:

SHRI S. A. HASHMI: SHRI SYED NIZAM-UD-DIN:

Will the Minister of INFORMA-AND BROADCASTING TION pleased to state:

- (a) whether there is a proposal under Government's consideration to increase the number of news bulletins broadcast from the All India Radio in some of the national languages of the country; and
- (b) if so, what are the details thereof?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI I. K. GUJRAL): (a) There is proposal under consideration to crease the number of Central news bulletins originated by the News Services Division of All India from Delhi in the national languages of the country.

(b) Does not arise.

Retrenchment of Ad-hoc LDCs

*215. SHRI VISWANATHA MENON:

DR. K. MATHEW KURIAN:

SHRI NIREN GHOSH:

SHRI P. K KUNJACHEN:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that 32 adhoc LDCs in DGP&T and 3 ad-hoc LDCs in the Ministry of Communications have recently been retrenched from their services;
- (b) whether Government have received a memorandum from the Convener, Central Secretariat Ad hoc Employees Association in this regard; and
- (c) if so, what action Government have taken in the matter?

THE MINISTER OF COMMUNICATIONS (DR. S. D. SHARMA):
(a) The total number of ad-hoc Lower Division Class whose services were terminated in October 1974 was 32 (29 in DGP&T and 3 in Ministry (Main).

(b) and (c). Yes Sir. The matter is under active consideration of the Government.

Maintenance of Plants in Public Undertakings

*216. SHRI K. B. CHETTRI: SHRIMATI AZIZA IMAM: SHRI KHURSHED ALAM KHAN:

> SHRI SARDAR AMJAD ALI: SHRI HARSH DEO MALA-VIYA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that maintenance of plants in various

heavy industries in the public sector has not been satisfactory; and

(b) if so, the steps Government propose to take for the proper maintenance of these plants?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI C. GEORGE): (a) Proper maintenance of equipment in public sector enterprises in the heavy industry sector has been getting increasing attention. A quarterly/annual reporting system of equipment maintenance, as prescribed by the Bureau of Public Enterprises, has been vogue in these enterprises. The reports received show that the maintenance in these public enterprises has been gradually improving.

(b) Does not arise.

Reorganisation of Planning Commission

*217. SHRI GANESH LAL MALI: Will the Minister of PLANNING be pleased to state whether it is a fact that the Planning Commission has been reorganised for as many as four times during the last eight years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): No, Sir. However, changes in the Membership of the Commission have been made from time to time.

Security forces in the Union Territory of Mizoram

*218. SHRI SAWAISINGH SISO-DIA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that security forces stationed in the Union territory of Mizoram are insufficient to meet 45

the challenge posed by the armed rebels to the law and order situation there; and

(b) if so, what steps Government are contemplating to meet the situation?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) and (b). Security forces in adequate strength have been deployed in Mizoram to meet the situation.

स्रादिवासियों का ऋणग्रस्तता से मृक्त किया जाना

*218 श्री देवराव पाटिल: क्या गृह मंत्री यह वताने की क्रुपा करेंगे कि:

- (क) क्या यह सच है कि केन्द्रीय सरकार ने ब्रादिवासियों को ऋगप्रस्तता से मुक्त करने के लिए राज्य सरकारों को एक योजना तैयार करने के लिए कहा है ; ब्रौर
- (ख) यदि हां, तो इस सम्बन्ध में प्रत्येक राज्य सरकार द्वारा क्या कदम उठाए गये हैं ?

†{Removal of indebtedness among Adivasis

†*219. SHRI DEORAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether it is a fact that 'the Central Government have suggested the State Governments to prepare a scheme for freeing Adivasis from indebtedness; and
- (b) if so, what steps each State Government has taken in this regard?

गह मंत्रालय में राज्य मंत्री (श्री स्रोम मेहता): (क) श्रौर (ख). राज्य सरकारों से आदिवासी क्षेत्रों के लिए अपनी उपयोजनाएं तैयार करते समय ऋणग्रस्तता की समस्या को उच्च प्राथमिकता देने का अनरोध कि । गया है। यह भी सझाव दिया गया है कि एक समान शाख तथा विपणन ढांचा स्थापित किया जाए जिससे उत्पादन के प्रयोजनों के लिए गाख, उप-ग्रावश्यकताश्चों समेत सामाजिक प्रयोजनों, निवेशों की सप्लाई, कृषि तथा मामली वन उपज तथा श्रनिवार्य उपभोक्ता वस्तुत्रों की सप्लाई सहित, श्रादिवासियों की सभी भ्रावश्यकतास्रों की पूर्ति हो सके । इन सझावों को राज्य सरकारों द्वारा ग्रपनी उप योजना, प्रस्तावों में मोट तौर पर मान लिया है जिनको योजना आयोग के साथ परामर्श करके म्रन्तिम रूप दिया जा रहा है। भ्रागे का ब्यौरा सम्बन्धित राज्य सरकारों द्वारा तैयर किया जा रहा है जिन पर विचार किया जाएगा जब वे संगठित स्नादिवासी विकास परियोजनाम्भों को भारत सरकार के विचार के लिए प्रस्तुत करेंगी।

†[THE MINISTER OF STATE IN MINISTRY OF HOMEFAIRS (SHRI OM MEHTA): (a) and (b) . The States have been requested to accord high priority to the problem of indebtedness while preparing their subplans for tribal areas. It was also suggested that a unified credit-cum-marketing structure be established which may cater to all requirements of the tribals cluding credit for production purposes, consumption needs including social purposes, supply of inputs, marketing of agricultural and minor forest produce and supply of essential consumer commodities. suggestions have been broadly cepted by the State Governments in their sub-plan proposals which in the process of being finalised in

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consultation with the Planning Commission. Further details are worked out by respective State Governments wich will be examined when they submit integrated tribal development projects for consideration of the Government of India.]

Shortage of tyres and tubes

*220 SHRI KASIM ALI ABID: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that there is acute shortage of tyres and tubes for the commercial vehicles in country;
- (b) whether it is a fact that in spite of this shortage, the manufacturers are required to export certain percentage of tyres and tubes manufactured by them;
- (c) whether Government also permit import of tyres and tubes for commercial vehicles to meet the shortage in the country; and
- (d) if so, whether Government propose to review the policy regarding export of tyres and tubes in view of the indigenous requirements?

THE MINISTER OF STATE IN THE MINISTRY \mathbf{OF} INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The availability of tyres and tubes for commercial vehicles such as buses and trucks in the country has fallen short of the demand due to various constrants like power cuts, labour unrest and inadequate availability of raw material. The availability position has however eased considerably during the last few months.

- tyre manufacturers (b) The required to export ten per cent their production, in accordance with the condition imposed in the Industrial licences issued to them.
- (c) Government have decided import 5,000 Nos of tyres and tubes for buses/trucks from Sri Lanka. In addition, import of limited quantity of types and tubes has also been allowed against the motor vehicles spare parts import licences issued to the State Road Transport Undertakings.
- (d) No such proposal is under consideration.

Representation of staff artists for fixation of pay scales

*221. SHRI SYED NIZAM-UD-DIN:

SHRI G. C. TOTU:

SHRI N. S. TALIB:

SHRIMATI MARGARET ALVA:

SHRI S. A. HASHMI:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the staff artists of the All India Radio have made a representation to Government for the fixation of their pay scales in accordance with the recommendations of the Third Pay Commission; and
- (b) if so, what decision Government have taken thereon?

MINISTER OF INFORMA-TION AND BROADCASTING (SHRI I. K. GUJRAL); (a) Some staff artists have made representations prefering fixation of their pay scales in the light of the recommendations of the Third Pay Commission.

(b) The matter is under consideration.